

(1909) 06 CAL CK 0026
In the Calcutta High Court

Mahomed Tayab and Others

APPELLANT

Vs

Hem Chandra Bose

RESPONDENT

Date of Decision : 16-06-1909

Acts Referred:

Citation : (1909) 06 CAL CK 0026

Judgement

1. This case is covered by the authority of Prem Chand Pal v. Purnima Dasi (2) which has since been followed in this Court. We see no reason to express any dissent from these decisions and we, therefore, dismiss this appeal with costs.